

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-150/2007/9799/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Audri Bhattacharyya,
Judge, Designated Court,
Assam, Guwahati.

Dated Guwahati, the ¹¹ 27 September, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. JDC/439 dtd. 23.09.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 30.09.2024 and 01.10.2024, along with station leave permission, w.e.f. the evening of 28.09.2024 till the morning of 03.10.2024**, has been granted. Further, the District and Sessions Judge, Kamrup(M), Guwahati, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sdl-

JT. REGISTRAR (VIGILANCE)
Memo No.HC.VII-150/2007/9800 - 9801 /A, dated , 27-09-24

Copy to:

1. The District and Sessions Judge, Kamrup(M), Guwahati.
2. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)

[Signature]